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- (a) whether clearance has heen given to the work on Krishna Canal-Guntur-Telali-Repalli rail line; and
  - (b) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and(b) Electrifications of Krishna Canal-Guntur-Tenali Section has been included in the Railways' Budget for 1986-87.

#### Bibinagar-Nadikudi Rail Line

2404. SHRI PARVATHANENI UP ENDRA: Will the Minister of TRANS PORT be pieased to state:

- (a) the progress made in the con struction of the new broad gauge rail line between Bibinagar-Nadikudi;
- (b) whether adequate funds have been allocated to complete this project expeditiously; and
- (c) by when this project is likely to be completed and made fully operational?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Progress upto January 1986 is 64.5 per cent.

(b) and (c) An allotment of Rs. 5.5 crores has been made for this work in 1986-87. The completion of the entire project will however depend on the availability of resources in the coming years.

## Recommendations of the Indian/ Medical Council '

2405. SHRI KAILASH PATI MISH RA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Indian Medical Council have recommended that each ENT Department of medical college must have speech and hearing centres;

(b) if so, how many medical colleges have implemented that recommendation; and

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(e) what steps have been taken by Government against those medical colleges which have not implemented the recommendation?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) to (c) The Medical Council of India have recommended that each ENT Department of Medical College should have adequate facilities for speech and hearing therapy for which the Council have also prescribed one post of Audio-metric Technician and one post of speech therapist under the Department of ENT. The recommendations of the Council are followed by all the medical colleges and if any deficiency is noticed at the time of inspection, it is pointed out for rectification.

# Promotion of officer/doctors facing .enquiry on charges of fraud

2406. SHRI F. M. KHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) what is the policy of Government in regard to promotion of officers/doctors working in the Ministry and Government hospital/medical colleges in Deihi and facing enquiry on serious charges of fraud and cheating;
- (b) whether complaints by Members of Parliament regarding cheating and fraud have been received by Government against an Associate Professor of Medicine, Maulana Azad Medical College and now posted In Dr. Ram Manohar Lohia Hospital, New Delhi;
- (c) whether the said officer is being promoted as Professor of Medicine; and
- (d) if so, what are the reasons therefor?

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THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) The poiicy of the Government is not to promote an officer against whom an enquiry as a result of disciplinary action is pending. This policy ia also followed in the cases of officers/doctors working in the Ministry Hospitals/Medical Coheges under Central Government.

- (b) No such complaint has been received from Member of Parliament against any Association Professor of Medicine in Maulana Azad Medical CoLege. Moreover, no Associate Professor of Medicine of Maulana Azad Medical College, New Delhi has been posted to Dr. Ram Manohar Lohia Hospital, New Delhi.
  - (c) and (d) Do not arise.

# Recommendations of Medical Council of India on Physiotherapy/Occupo-tional **Therapy**

2407. SHRIMATI SUDHA VIJAY JOSHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Medical Council of India is competent to recommend guidelines concerning physiotherapy/ occupational therapy;
- (b) if so, how many such recommendations have been made by the Counch during last 10 years; and
  - (c) what are the details thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) to (c) Physiotherapy/Occupational Therapy is a para medical subject and as such does not fall under the purview of the Medical Council of India. However, the medical students are imparted due training in Physiotherapy/Occupational Therapy during their undergraduate course. The Council in its recommendations on Postgraduate Medical Education have provided for Post-Graduate degree course in Physical Medicine and Rehabilitation and diploma course in Occupational Health.

### Dismissal of casual employees by the **Eastern and Southern Railways**

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2408. SHRI SURESH PACHOURI: Will the Minister of TRANSPORT bt pleased to

- (a) whether it is a fact that Eastern and Southern Railways have recently dismissed a large number oi casual employees;
  - (b) if so, what are the reason\* therefor;
- (c) what is the total number of the casual employees at present in all the Zones; and
- (d) what is the number of casual employees in the Railways who have been working as such for more than two years?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

### Perfortnance ol Indian Shipping

- "^ 2409. SHRI SURESH PACHOURI: Will the Minister of TRANSPORT be pleased to
- (a) whether it is a fact that the Indian shipping which had been showing a steady growth every year has registered a decline during W85;
- (b) if so, what are the main rea sons therefor:
- (c) what has been the total percentage of decline: and
- (d) what steps are being taken by Government to improve the performance of the Indian shipping?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANS-PORT (SHRI RAJESH PILOT): (a) Yes, Sir.

During 1985 more tonnage was scrapped compared to tonnage added, which resulted in decline in Indian shipping tonnage.